

local people and problems on the labour front. The memorandum is under examination in consultation with the Fertilizer Corporation of India Ltd.

**ASSOCIATED JOURNALS LTD.
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**790. DR. K. NAGAPPA ALVA:
SHRI GANESHI LAL CHAUDHARY:**

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the names of the shareholders of the Associated Journals Ltd., New Delhi; and

(b) the details of licences issued to and income-tax arrears, if any, against the companies associated with those who held shares in the Associated Journals Ltd., New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D. R. CHAVAN): (a) List of shareholders is a public document and can be seen in the office of the Registrar of Companies, Kanpur.

(b) It would not be possible to ascertain the association of shareholders of a company with other companies in the corporate sector.

SHORTFALL IN POWER GENERATION IN THE FOURTH FIVE YEAR PLAN PERIOD

**791. SHRI KOTA PUNNAIAH:
SHRI GURUMUKH SINGH
MUSAFIR:
SHRI J. S. TILAK:
SHRI CHANDRA SHEKHAR:
SHRI KRISHAN KANT:
DR. Z. A. AHMAD:
SHRI VEERENDRA PATIL:
DR. K. NAGAPPA ALVA:
SHRI GANESH LAL MALI:**

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the target fixed for power generation for the Fourth Five

Year Plan is likely to be achieved; and

(b) if not, what is the likely shortfall and how Government propose to meet the shortfall?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b) The latest review indicates that there may be a shortfall of 3 to 3.5 million kW in the Fourth Plan target of installed generating capacity. The following steps have been taken to reduce the shortfall to the extent possible:—

(i) expediting the delivery of generating plant and equipment.

(ii) accelerating the progress of Civil works wherever possible.

(iii) reviewing periodically the progress of manufacture of generating plant and equipment and co-ordinating them with the progress of civil works.

(iv) accelerating construction of sanctioned inter-State and inter-regional transmission links to enable transfer of power from surplus areas to neighbouring deficit areas so as to ensure optimum utilisation of the available generating capacity.

नर्मदा जल विवाद

792. श्री राम सहाय : क्या सिवाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नर्मदा जल विवाद न्यायाधिकरण ने अपना काम पूरा कर लिया है ; और

(ख) यदि नहीं तो इसके कब तक पूरा हो जाने की सम्भावना है ?

†[NARMADA WATER DISPUTE

792. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND

†[] English translation.